

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1
06/03/2019
O.A./260/751/2012

RAJENDRA KUMAR PATTA
-V/S-
STATE

ITEM NO:49

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. P. R. J. Dash
Mr. D. K. Mohanty

Notes of The
Registry

Order of The Tribunal

None appears for the applicant. No one was present on behalf of the applicant on 01.01.2019.

Therefore, it seems that the applicant has lost interest to purse this case.

Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.

Copy of this order be sent to the applicant by Regd. Post.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms